

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-13 (ND) 2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

**NAME OF THE COMPANY: Jebsen & Jessen (GMBS) & Co.) KG Vs. Ambey
Laboratories Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Akash Vajpai and Ms. Isha Aggarwal, Advocates

For the Respondent: Mr. M. P. Sahay, Advocate

ORDER

A request for adjournment is being made on behalf of both the parties in view of a possible compromise between the parties.

To come up for arguments on 13th February, 2018 in case the compromise is not arrived at.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**